



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.123/BB/2017	-	For hearing	Rule-6 of IB	Ajay Bhandari Vs Pearson Education Services Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ABHINAV . S ADVOCATE LAWPERS INC Ph: 9008175094	RESPONDENT	
2.	Aditya Patel 9535195405	Petitioner	

ORDER

Counsel for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is also present. Counsel for Petitioner/Operational Creditor requested for adjournment. List it on 14/03/2018.


Member (T)


Member (J)